

NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14th February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2020 (FRIDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt. Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	Sanjit Kumar Nayak (R1), Ashish Aggarwal (R4-5)

10:50 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. JM Finacial Asset Reconstruction Company.	Sunil Mund	Sonal Jain

2.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti- R1 Praveena Bisht-R5
3.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
4.	Comp. App. (AT) (Ins) No. 1046 of 2019	Prayag Polytech Pvt. Ltd. Vs. Purbanchal Trade and Industries Ltd.	Vipul Ganda	
5.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	Abhay Kumar Das	Sunder Khatri
6.	Comp. App. (AT) No.330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

For Admission (After Notice)

7.	Contempt Case (At) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP
8.	Contempt Case (At) No. 26 of 2019 Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt. Ltd	Pawan Shree Agarwal	S.S. Shekhawat
9.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal
10.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
11.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz-IRP Karim-R2 Osama Suhail
12.	Comp. App. (AT) (Ins) No. 1086 of 2019	A Devasundaram Vs. Kanaka Durgaa Crane & Anr.	G. Anand Selvam	Aditya P.N. Singh- R1
13.	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	Kiran Kumar Patra	Krishna Kumar Singh-R1
14.	Comp. App. (AT) (Ins) No. 1396 of 2019	K. Surekha Vs. Sarvottam Ispat Ltd.	Sourabh Gupta	Karan Gandhi

15.	Comp. App (AT) (Ins) No. 1495 of 2019	Indu Projects Ltd. Through IRP Vs. Shrushti Contech Pvt. Ltd.	Anurag Singh	Krishan Dev
16.	Comp. App (AT) (Ins) No. 04 of 2020	Anju Industries Vs. Supervising Agency of Rishi Ganga Power Corporation Ltd.	S P Singh Chawla	
17.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand	
18.	Comp. App. (AT) (Ins) No. 166 of 2020	Sampoorna Owners Welfare Association Vs. Ashok Kripalini & Anr.	Rakesh Kumar	

Note: The Court will rise at 12:30 PM and resume again at 02:30 PM to take up left over cases if any.

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By Order

**-sd/-
Registrar**